

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10107/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAMENDRA ALIAS RAVINDER

Respondent(s)

(IA No.164296/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.164295/2018-EXEMPTION FROM FILING O.T.)

WITH SLP(CRL.) No. 10108/2018

Date : 16-01-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Vishwa Pal Singh, AOR
Mr. Jabbar Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete qua sole respondent in both matters but no one has entered appearance on his behalf. Viewed thus, matters be processed for listing before the Hon'ble Court, under the rules.

RAJESH KUMAR GOEL
Registrar

MG